

LOK SABHA

BULLETIN – PART I (Brief Record of Proceedings)

Thursday, December 5, 2024/Agrahayana 14, 1946 (Saka)

No. 30

11.00 A.M

1. Starred Questions

Starred Question Nos. 141 - 147 were orally answered. Replies to Starred Question Nos.148 - 160 were laid on the Table.

2. Unstarred Questions

Replies to Unstarred Question Nos. 1611 – 1840 were laid on the Table.

12.00 Noon

3. Observation* by Speaker

The Speaker made an observation and appealed to members to follow Rules and maintain decorum in the House.

12.03 P.M.

4. Papers laid on the Table

The Minister of State in the Ministry of Power; and Minister of State in the Ministry of New and Renewable Energy (Shri Shripad Yesso Naik) laid on the Table :-

- (1) A copy of the Notification No. S.O.3471(E) (Hindi and English versions) published in Gazette of India dated 14th August, 2024, making certain amendments in Notification No. S.O.246(E) dated 17th January, 2024 sub-section (1) of Section 59 of the Energy Conservation Act, 2001.

* Original in Hindi. For details, please see the debates of the day

- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the NTPC Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the Power Finance Corporation Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Power Finance Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the REC Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the REC Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e) (i) Review by the Government of the working of the GRID Controller of India Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the GRID Controller of India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2023-2024.

- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3)
 - (i) Review by the Government of the working of the SJVN Limited, Shimla, for the year 2023-2024.
 - (ii) Annual Report of the SJVN Limited, Shimla, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Joint Electricity Regulatory Commission (for the Union Territory of Jammu and Kashmir and Union Territory of Ladakh) Jammu, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Joint Electricity Regulatory Commission (for the Union Territory of Jammu and Kashmir and Union Territory of Ladakh) Jammu, for the year 2023-2024.
- (5)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2023-2024.

The Minister of State in the Ministry of Micro, Small and Medium Enterprises; and Minister of State in the Ministry of Labour and Employment (Sushri Shobha Karandlaje) laid on the Table :-

- (1) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Kochi, for the year 2023-2024.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Kochi, for the year 2023-2024, together with Audit Report thereon.

- (3) Statement regarding Review (Hindi and English versions) by the Government of the working of the Coir Board, Kochi, for the year 2023-2024.

The Minister of State in the Ministry of Petroleum and Natural Gas; and Minister of State in the Ministry of Tourism (Shri Suresh Gopi) laid on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) A copy of the Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2023-2024.
- (ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Statement regarding Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Indian Oil Corporation Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Statement regarding Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Statement regarding Review by the Government of the working of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e) (i) Statement regarding Review by the Government of the working of the ONGC Videsh Limited (OVL), New Delhi, for the year 2023-2024.

- (ii) Annual Report of the ONGC Videsh Limited (OVL), New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f)
 - (i) Review by the Government of the working of the Brahmaputra Cracker and Polymer Limited, Guwahati, for the year 2023-2024.
 - (ii) Annual Report of the Brahmaputra Cracker and Polymer Limited, Guwahati, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (g)
 - (i) Statement regarding Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (h)
 - (i) Statement regarding Review by the Government of the working of the Balmer and Lawrie & Company Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Balmer and Lawrie & Company Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (i)
 - (i) Review by the Government of the working of the Balmer Lawrie Investment Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Balmer Lawrie Investment Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (j)
 - (i) Statement regarding review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (k) (i) Statement regarding Review by the Government of the working of the Bharat Petro Resources Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Bharat Petro Resources Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. 1(k) above.
- (3) A Copy of each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2024-2025.
 - (ii) Memorandum of Understanding between the India Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2024-2025.
 - (iii) Memorandum of Understanding between the Balmer Lawrie & Company Limited and the Ministry of Petroleum and Natural Gas for the year 2024-2025.
 - (iv) Memorandum of Understanding between the M/s Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2024-2025.

The Minister of State in the Ministry of Road Transport and Highways (Shri Ajay Tamta) laid on the Table the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (1) Review by the Government of the working of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2022-2023.
- (2) Annual Report of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon, alongwith Delay statement.

The Minister of State in the Ministry of Food Processing Industries; and Minister of State in the Ministry of Railways (Shri Ravneet Singh) laid on the Table :-

- (1) A copy each of the following Notifications (Hindi and English versions) under the sub-section (2) of Section 39 of the National Institutes of Food Technology, Entrepreneurship and Management Act, 2021:-
 - (i) The National Institute of Food Technology, Entrepreneurship and Management, Thanjavur, Tamil Nadu Academic Ordinances, 2024 published in Notification No. F. No. I-12052/3/2023-ID in Gazette of India dated 12th October, 2024.
 - (ii) The National Institute of Food Technology, Entrepreneurship and Management, Kundli, Haryana Academic Ordinances, 2024 published in Notification No. F. No. I-11018/1/2023-ID in Gazette of India dated 7th August, 2024.
- (2) A copy of the Annual Report (Hindi and English versions) of the National Meat and Poultry Processing Board, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (3) A copy of the Review (Hindi and English versions) by the Government of the working of the National Meat and Poultry Processing Board, New Delhi, for the year 2022-2023.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

The Minister of State in the Ministry of Tribal Affairs (Shri Durgadas Uikey) laid on the Table :-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Ramakrishna Sarda Mission, Khonsa, Tirap, Arunachal Pradesh, for the years 2015-2016 and 2016-2017, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ramakrishna Sarda Mission, Khonsa, Tirap, Arunachal Pradesh, for the years 2015-2016 and 2016-2017.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Buddhist Cultural Preservation Society, Arunachal Pradesh, for the years 2019-2020, 2020-2021 and 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Buddhist Cultural Preservation Society, Arunachal Pradesh, for the years 2019-2020, 2020-2021 and 2021-2022.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha, Murshibad, for the years 2015-2016, 2016-2017, 2019-2020, 2020-2021 and 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha, Murshibad, for the years 2015-2016, 2016-2017, 2019-2020, 2020-2021 and 2021-2022.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha Beldanga, Murshidabad, for the years 2015-2016, 2016-2017, 2020-2021 and 2021-2022, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha Beldanga, Murshibad, for the years 2015-2016, 2016-2017, 2020-2021 and 2021-2022.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha Muluk Bolpur, Birbhum, West Bengal, for the years 2015-2016 and 2016-2017 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha Muluk Bolpur, Birbhum, West Bengal, for the years 2015-2016 and 2016-2017.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha Balurghat, Dakshin, Dinajpur, West Bengal, for the years 2015-2016 and 2016-2017 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha Balurghat, Dakshin, Dinajpur, West Bengal, for the years 2015-2016 and 2016-2017.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (13) (i) A copy of the Annual Report (Hindi and English versions) of GoaldihaJati-Upajati Blue Bird Women's Welfare Centre, West Bengal for the years 2022-2023 and 2023-2024 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the GoaldihaJati-Upajati Blue Bird Women's Welfare Centre, West Bengal for the years 2022-2023 and 2023-2024.
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha, Kunor, Uttar Dinajpur, West Bengal, for the years 2022-2023 and 2023-2024 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha, Kunor, Uttar Dinajpur, West Bengal, for the years 2022-2023 and 2023-2024.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Vivekanand Institute of Social Health and Welfare Service, Narainpur, Chhattisgarh, for the years 2017-2018, 2018-2019 and 2019-2020 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vivekanand Institute of Social Health and Welfare Service, Narainpur, Chhattisgarh, for the years 2017-2018, 2018-2019 and 2019-2020.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Buddhist Cultural Association, Kullu, Himachal Pradesh, for the years 2015-2016 and 2016-2017 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Buddhist Cultural Association, Kullu, Himachal Pradesh, for the years 2015-2016 and 2016-2017.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Rinchen Zangpo Society, Himachal Pradesh, for the year 2021-2022 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rinchen Zangpo Society, Himachal Pradesh, for the year 2021-2022.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Gram Vikas Parishad, Assam, for the years 2015-2016 and 2016-2017 alongwith Audited Accounts for the year 2015-2016, 2016-2017 & 2017-2018.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gram Vikas Parishad, Assam, for the years 2015-2016, 2016-2017 & 2017-2018.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Adarsh Lok Kalyan Sanstha, Madhya Pradesh, for the years 2019-2020, 2020-2021, 2021-2022 and 2022-2023 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Adarsh Lok Kalyan Sanstha, Madhya Pradesh, for the years 2019-2020, 2020-2021, 2021-2022 and 2022-2023.
- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above for the years 2019-2020, 2020-2021 and 2021-2022.
- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Keshav Gramotthan Shikshan Samiti, Dindori, Madhya Pradesh, for the years 2016-2017 and 2021-2022 alongwith Audited Accounts for the years 2016-2017, 2021-2022 and 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Keshav Gramotthan Shikshan Samiti, Dindori, Madhya Pradesh, for the years 2016-2017, 2021-2022 and 2022-2023.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above for the years 2016-2017 and 2021-22.
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the MP Adiwashi Sevak Sangh, Madhya Pradesh, for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the MP Adiwashi Sevak Sangh, Madhya Pradesh, for the year 2019-2020, 2020-2021 and 2021-2022.
- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Pandey Shiksha Samitisatna, Madhya Pradesh, for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandey Shiksha Samitisatna, Madhya Pradesh, for the years 2019-2020, 2020-2021 and 2021-2022.
- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above for the years.
- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Khanderao Education Society, Dhule, Maharashtra for the years 2015-2016 and 2016-2017 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khanderao Education Society, Dhule, Maharashtra for the years 2015-2016 and 2016-2017.
- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above for the years.
- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Renukadevi Shikshan Prasarak Mandal, Maharashtra, for the years 2021-2022 and 2022-2023 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Renukadevi Shikshan Prasarak Mandal, Maharashtra, for the years 2021-2022 and 2022-2023.
- (34) (i) A copy of the Annual Report (Hindi and English versions) of the Jai Hind Mitra Mandal, Maharashtra, for the years 2020-2021, 2021-22 and 2022-2023 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jai Hind Mitra Mandal, Maharashtra, for the years 2020-2021, 2021-22 and 2022-2023.

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangh (Barajuri Unit) Ghatsila, Jharkhand, for the year 2020-2021 and 2021-2022 alongwith Audited Accounts for the years 2020-2021, 2021-2022 and 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangh (Barajuri Unit) Ghatsila, Jharkhand, for the years 2020-2021 and 2021-2022 and 2022-2023.
- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above for the years 2020-2021 and 2021-2022.
- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangh (Sonari) Jamshedpur, Jharkhand, for the years 2021-2022 alongwith Audited Accounts for the years 2021-2022 and 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangh (Sonari) Jamshedpur, Jharkhand, for the years 2021-2022, 2021-2022 and 2022-2023.
- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha (Pakur), Jharkhand, for the years 2015-2016 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha (Pakur), Jharkhand for the years 2015-2016.
- (39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.
- (40) (i) A copy of the Annual Report (Hindi and English versions) of the Ramakrishna Mission Tuberculosis Sanatorium, Jharkhand, for the year 2016-2017 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ramakrishna Mission Tuberculosis Sanatorium, Jharkhand for the year 2016-2017.

- (41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.
- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Ramakrishna Mission Ashrama Cherrapunjee, Meghalaya, for the year 2016-2017 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ramakrishna Mission Ashrama Cherrapunjee, Meghalaya, for the year 2016-2017.
- (43) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (42) above.
- (44) (i) A copy of the Annual Report (Hindi and English versions) of the International Rural Education & Cultural Association (INRECA) Raypipla Road, Timbapada, Dediapada Dist. Narmada, Gujarat, for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Rural Education & Cultural Association (INRECA) Raypipla Road, Timbapada, Dediapada Dist. Narmada, Gujarat for the years 2019-2020, 2020-2021 and 2021-2022.
- (45) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (44) above.
- (46) (i) A copy of the Annual Report (Hindi and English versions) of the Sri Swamy Sarva Dharma Sharanalaya Trust, Tumkur, Karnataka, for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sri Swamy Sarva Dharma Sharanalaya Trust, Tumkur, Karnataka for the years 2019-2020, 2020-2021 and 2021-2022.
- (47) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (46) above.

- (48) (i) A copy of the Annual Report (Hindi and English versions) of the Bharat Sevashram Sangha (Sundergarh Branch), District-Sundergarh, Odisha, for the years 2019-2020 and 2020-2021 alongwith Audited Accounts for the years 2019-2020, 2020-2021, 2021-2022 and 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha (Sundergarh Branch), District-Sundergarh, Odisha for the years 2019-2020 and 2020-2021 and 2021-2022.
- (49) (i) A copy of the Annual Report (Hindi and English versions) of the Kalinga Institute of Social Sciences, District-Khordha, Odisha, for the years 2020--2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bharat Sevashram Sangha (Sundergarh Branch), District-Sundergarh, Odisha for the year 2020-2021 and 2021-2022.
- (50) (i) A copy of the Annual Report (Hindi and English versions) of the Holy Home, Nuapada, Odisha, for the years 2016-2017, 2021-2022, 2022-2023 and 2023-2024 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Holy Home, Nuapada, Odisha, for the years 2016-2017, 2021-2022, 2022-2023 and 2023-2024.
- (51) (i) A copy of the Annual Report (Hindi and English versions) of the Koraput Development Foundation, District-Koraput, Odisha, for the years 2013-2014, 2014-2015 and 2021-2022 alongwith Audited Accounts for the years 2013-2014, 2014-2015, 2015-2016, 2016-2017, 2021-2022 and 2022-2023.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Koraput Development Foundation, District-Koraput, Odisha for the years 2013-2014, 2014-2015, 2015-2016, 2016-2017, 2021-2022 and 2022-2023.

- (52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above for the years 2013-2014, 2014-15, 2015-16, 2016-2017, 2021-2022 and 2022-2023.
- (53) (i) A copy of the Annual Report (Hindi and English versions) of the National Youth Service Action and Social Development Research Institute (NYSASDRI), Santhasara, P.O. – Santhapur, Via-: Gondia, District-Dhenkanal, Odisha, for the years 2019-2020 and 2020-2021 alongwith Audited Accounts for the years 2019-2020, 2020-2021 and 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Youth Service Action and Social Development Research Institute (NYSASDRI), Santhasara, P.O. – Santhapur, Via-: Gondia, District-Dhenkanal, Odisha, for the years 2019-2020 and 2020-2021 and 2021-2022.
- (54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.
- (55) (i) A copy of the Annual Report (Hindi and English versions) the Prakalpa, At/PO of Jyotipur, District - Keonjhar, Odisha, for the years 2018-2019, 2019-2020 and 2020-2021 alongwith Audited Accounts for the years 2018-2019, 2019-2020, 2020-2021 and 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jyotipur, District - Keonjhar, Odisha, for the years 2018-2019, 2019-2020, 2020-2021 and 2021-2022.
- (56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.
- (57) (i) A copy of the Annual Report (Hindi and English versions) of the Sarvodaya Samiti, Gandhi Nagar, At/Po-Koraput, Orissa, for the years 2016-2017, 2017-2018 and 2018-2019 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarvodaya Samiti, Gandhi Nagar, At/Po-Koraput, Orissa, for the years 2016-2017, 2017-2018 and 2018-2019.

- (58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.
- (59) (i) A copy of the Annual Report (Hindi and English versions) of the Shree Ramakrishna Ashrama AT/P.O. – M. Rampur, Dist.- Kalahandi, Odisha, for the years 2015-2016, 2016-2017, 2021-2022 and 2022-2023 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shree Ramakrishna Ashrama AT/P.O. – M. Rampur, Dist.- Kalahandi, Odisha, for the years 2015-2016, 2016-2017, 2021-2022 and 2022-2023.
- (60) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Nature, Education & Health (SNEH), ND 19-20, IRC Village, Nayapalli, VIP, Bhubaneshwar, Odisha, for the year 2020-21 alongwith Audited Accounts for the year 2020-2021 and 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Nature, Education & Health (SNEH), ND 19-20, IRC Village, Nayapalli, VIP, Bhubaneshwar, Odisha for the years 2020-21 and 2021-2022.
- (61) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (60) above.
- (62) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwa Jeevan Seva Sangha, At-Saradhapur, District – Khurda, Odisha for the years 2015-16 and 2016-17 alongwith Audited Accounts for the years 2015-2016, 2016-2017 and 2017-2018.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vishwa Jeevan Seva Sangha, At-Saradhapur, District – Khurda, Odisha for the years 2015-2016, 2016-2017 and 2017-2018.
- (63) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (62) above.

- (64) (i) A copy of the Annual Report (Hindi and English versions) of the Type Writing Institution and Rural Development Service State Manipur for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Type Writing Institution and Rural Development Service State Manipur for the years 2019-2020, 2020-2021 and 2021-2022.
- (65) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (64) above.
- (66) (i) A copy of the Annual Report (Hindi and English versions) of the United Rural Development Service, Thoubal, Manipur, for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the United Rural Development Service, Thoubal, Manipur for the year 2019-2020, 2020-2021 and 2021-2022.
- (67) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (66) above.
- (68) (i) A copy of the Annual Report (Hindi and English versions) of the Chil Chil Asian Mission Society, Kangpokpi, Manipur, for the years 2019-2020, 2020-2021 and 2021-2022 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chil Chil Asian Mission Society, Kangpokpi, Manipur, for the years 2019-2020, 2020-2021 and 2021-2022.
- (69) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (68) above.
- (70) (i) A copy of the Annual Report (Hindi and English versions) of the Siansinpawipi, Lamka, Manipur, for the years 2016-2017 and 2022-2023 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Siamsinpawlpi, Lamka, Manipur for the year 2016-2017 and 2022-2023.
- (71) Statement (Hindi and English versions) showing reasons for 2016-2017 a delay in laying the papers mentioned at (70) above
- (72) (i) A copy of the Annual Report (Hindi and English versions) of the Graameeya Makkal Abivirudhi Iyakkam, Coimbatore, for the years 2015-2016 and 2016-2017 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Graameeya Makkal Abivirudhi Iyakkam, Coimbatore, for the years 2015-2016 and 2016-2017.
- (73) Statement (Hindi and English versions) showing reasons for a delay in laying the papers mentioned at (72) above
- (74) (i) A copy of the Annual Report (Hindi and English versions) of the Nilgiris Adivasi Welfare Association, Kotagiri, Tamil Nadu for the years 2020-2021 alongwith Audited Accounts for the years 2020-2021 and 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nilgiris Adivasi Welfare Association, Kotagiri, Tamil Nadu for the years 2020-2021 and 2021-2022.
- (75) Statement (Hindi and English versions) showing reasons for a delay in laying the papers mentioned at (74) above.

The Minister of State in the Ministry of Housing and Urban Affairs (Shri Tokhan Sahu) laid on the Table :-

- (1) A copy of the Notification No. G.S.R. 609(E) (Hindi and English version) published in Gazette of India dated 8th October, 2024, notifying pre-determined rates of premium chargeable for different uses/locations for the year 2022-2023, mentioned therein, under Section 58 of the Delhi Development Act, 1957.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2023-2024.
- (a) (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the NBCC (India) Limited, New Delhi, for the year 2023-2024.
- (b) (ii) Annual Report of the NBCC (India) Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, New Delhi, for the year 2023-2024.
- (c) (ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the Hospital Services Consultancy Corporation Limited, New Delhi, for the year 2023-2024.
- (d) (ii) Annual Report of the Hospital Services Consultancy Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2023-2024.
- (e) (ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f) (i) Review by the Government of the working of the Uttar Pradesh Metro Rail Corporation Limited, Lucknow, for the year 2023-2024.
- (f) (ii) Annual Report of the Uttar Pradesh Metro Rail Corporation Limited, Lucknow, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (g) (i) Review by the Government of the working of the Noida Metro Rail Corporation Limited, Noida, for the year 2023-2024.
- (ii) Annual Report of the Noida Metro Rail Corporation Limited, Noida, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (h) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (i) (i) Statement regarding Review by the Government of the working of the Maharashtra Metro Corporation Limited, Nagpur, for the year 2023-2024.
- (ii) Annual Report of the Maharashtra Metro Corporation Limited, Nagpur for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Urban Art Commission, New Delhi, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2023-2024.

- (4) Memorandum of Understanding between the Housing and Urban Development Corporation Limited and the Ministry of Housing and Urban Affairs for the year 2024-2025.

The Minister of Civil Aviation (Shri Kinjarapu Rammohan Naidu) on behalf of the Minister of State in the Ministry of Cooperation; and Minister of State in the Ministry of Civil Aviation (Shri Murlidhar Mohol) laid on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the Pawan Hans Limited, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Statement regarding Review by the Government of the working of the Rohini Heliport Limited, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the Rohini Heliport Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

5. Message from Rajya Sabha

Secretary General reported a message from Rajya Sabha that at its sitting held on the 4th December, 2024, Rajya Sabha passed the Boilers Bill, 2024.

6. Bill as passed by Rajya Sabha – Laid on the Table

The Boilers Bill, 2024.

7. Reports of Committee on Welfare of Other Backward Classes

Shri Ganesh Singh presented the following Action Taken Reports (Hindi and English versions) of the Committee on Welfare of Other Backward Classes (2024-25):-

- (1) First Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-sixth Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in All India Institute of Medical Sciences (AIIMS)' pertaining to the Ministry of Health and Family Welfare.
- (2) Second Report on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-seventh Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL)' pertaining to the Ministry of Steel.
- (3) Third Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirtieth Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in various Departments/ Organisations/Institutions under Department of Personnel and Training (DoPT)' pertaining to the Ministry of Personnel, Public Grievances and Pensions.

- (4) Fourth Report on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-third Report (Seventeenth Lok Sabha) of the Committee on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Reserve Police Force (CRPF)' under the Ministry of Home Affairs.

(Due to interruptions, Lok Sabha adjourned at # 12.12 A.M. and re-assembled at 2.00 P.M.)

2.00 P.M.

8. Matters under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Shri Arun Govil regarding need to establish a National Sugar Institute in Meerut, Uttar Pradesh.
- 2) Shri Vishweshwar Hegde Kageri regarding need to develop Gokarna in Uttara Kannada Parliamentary Constituency as a Spiritual Tourism Cluster under Special Assistance to States for Capital Investment.
- 3) Shri Ananta Nayak regarding need to establish Rail Wagon Repair Workshop in Keonjhar Parliamentary Constituency, Odisha.
- 4) Shri Suresh Kumar Kashyap regarding need to expedite construction of Dr. Yashwant Singh Parmar Medical College in Nahan, Sirmaur district, Himachal Pradesh.
- 5) Shri Sunil Kumar regarding need to rehabilitate people displaced due to floods and erosion and presently residing on railway land in Valmiki Nagar Parliamentary Constituency, Bihar.
- 6) Shri Ajay Bhatt regarding need to address the problem of forest fire caused by high tension wire passing over forests in Uttarakhand.

From 12.07 P.M. to 12.12 P.M., Members raised matters of urgent public importance.

- 7) Shri Pradeep Purohit regarding need to declare Gandhamardan Parbat located in Bargarh Parliamentary Constituency as national asset and develop it as a centre of Tourism, Sports and Sustainable Development.
- 8) Shri Arun Kumar Sagar regarding alleged sub-standard construction work of Bypass on NH-731 in Shahjahanpur Parliamentary Constituency, Uttar Pradesh.
- 9) Shri Ravindra Dattaram Waikar regarding need to launch residential housing schemes under PMAY for Jhuggi-Jhopri dwellers in Mumbai.
- 10) Shri Asit Kumar Mal regarding prices of life-saving medicines.
- 11) Shri Balabhadra Majhi regarding need to ensure daily payment of wages to the Job Card Holders under MGNREGA.
- 12) Shri Dilip Saikia regarding expansion of capacity of Bongaigaon Refinery in Assam.
- 13) Ms. Praniti Sushilkumar Shinde regarding transparency in functioning of Electronic Voting Machines (EVMs).
- 14) Smt. Supriya Sule regarding need for expeditious procurement of Soyabean from farmers in Maharashtra.
- 15) Shri Harish Chandra Meena regarding need to extend the facility of Kisan Credit Card to Animal Husbandry and Dairy Sector.
- 16) Dr. Vinod Kumar Bind regarding need to provide stoppage to Howrah-Lalkuan Express at Bhadohi Railway Station and introduce a train from Gyanpur Road Railway Station to Lucknow.
- 17) Shri Kodikunnil Suresh regarding upgradation of National Homoeopathy Research Institute in Mental Health (NHRIMH) at Kurichy, Kerala as AIIMS, Homoeopathy.
- 18) Shri Ramesh Awasthi regarding need to restart Tool Room and Technology Centre in Fazalganj, Kanpur.

- 19) Shri Ashok Kumar Rawat regarding need to extend the area under Lucknow Cantonment Board upto Sandila in Misrikh Parliamentary Constituency, Uttar Pradesh.
- 20) Ms. Iqra Choudhary regarding need to ensure adequate supply of DAP and Urea to farmers particularly in Uttar Pradesh.
- 21) Shri Lalji Verma regarding water contamination caused by the Ash Dam of NTPC Tanda, District Ambedkarnagar, Uttar Pradesh.
- 22) Shri Sanjay Dina Patil regarding need to rehabilitate people residing in the vicinity of Sanjay Gandhi National Park, Mumbai.
- 23) Shri Tharaniventhan M.S. regarding need to provide rope car facility in Raja Desingh Fort in Gingee, Tamil Nadu.

2.01 P.M.

9. Government Bill – Under consideration

The Railways (Amendment) Bill, 2024.

Time Allotted: 4 Hrs.
Time Taken: 6 Hrs. 04 Mts.

Further discussion on the motion for consideration of the Bill moved by Shri Ashwini Vaishnaw on 4th December, 2024, continued.

Shri Ashwini Vaishnaw initiated his reply to the debate.

*(Due to interruptions, Lok Sabha adjourned at 2.11 P.M.
and re-assembled at 3.00 P.M.)*

Shri Ashwini Vaishnaw resumed his speech and his speech was unfinished.

The discussion was not concluded.

3.04 P.M.

*(Due to interruptions, Lok Sabha adjourned till 11.00 A.M.
on Friday, the 6th December, 2024.)*

UTPAL KUMAR SINGH
Secretary General